

CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH

OA/021/00340/2017

HYDERABAD, this the 2nd day of December, 2019

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman

Hon'ble Mr. B.V. Sudhakar, Admn. Member

MOHD. OSMAN,
S/o Mohinuddin,
Aged about 53 years,
Occ: Sanitary Mate (CS-992),
O/o Station HQ Cell, Bolaram,
Secunderabad,
R/o H.No.12-1-1201/6/9/1B,
Santhi Nagar, North Lalaguda,
Secunderabad,

... Applicant

(By advocate: Mr. G Jaya Prakash Babu)



Vs.

1. Union of India rep. by its
Director General of Staff Duties SD-7 (Civ),
Integrated HQ of MOD (Army),
DHQ PO, New Delhi,
2. The General Officer Commanding (GOC),
Headquarters, Andhra Sub Area,
Secunderabad, C/o 56 APO,
PIN 900 453,
3. The Station Commander,
Station HQ Cell, Secunderabad,
PIN 900 453, C/o 56 APO
4. The Administrative Commandant,
Station HQ Cell, Secunderabad,
PIN 900 453, C/o 56 APO

Respondents

(By advocate: Mr. A.Vijaya Bhaskara Babu, Addl.CGSC)

ORAL ORDER

(PER HON'BLE Mr. JUSTICE L.NARASIMHA REDDY,
CHAIRMAN

Learned counsel for respondents submits that the subject matter of this OA is the same as the one in O.A.No.1110 of 2014.

2. After hearing both parties, we dismissed that OA, through a detailed order dated 29.11.2019.
3. Following the same, we dismiss this OA in terms of the same.
4. There shall be no order as to costs.



(B V SUDHAKAR)
MEMBER (A)

(JUSTICE L.NARASIMHA REDDY)
CHAIRMAN

vsn